

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The delegates left India for Russia on 1st August, 1956.

- (b) Not to our knowledge.
(c) Does not arise.

Construction of Bridges

*952. **Sardar Iqbal Singh:** Will the Minister of Transport be pleased to state the amount of allocation drawn by the Punjab Government for the construction of bridges over the river Gaggar in Punjab in 1954-55, 1955-56 and 1956-57 so far?

The Deputy Minister of Railways and Transport (Shri Alagesan): A statement is laid on the Table of the Lok Sabha. [See Appendix VI, annexure No. 6].

Fertilizers

*958. { **Shri M. S. Gurupadaswamy:**
Shri R. P. Garg:

Will the Minister of Food and Agriculture be pleased to state:

(a) the total amount of fertilizers produced in the country during 1955-56;

(b) the total requirements of the country during the Second Five Year Plan; and

(c) the names of the countries from where the fertilizers are proposed to be imported?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (c). A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix VI, annexure No. 7].

Goshalas

*965. **Shri U. M. Trivedi:** Will the Minister of Food and Agriculture be pleased to state whether Government have launched upon any scheme to improve the working of Pinjrapoles and Goshalas?

The Minister of Food and Agriculture (Shri A. P. Jain): Yes.

Inland Water Transport

*969. **Shri M. Islamuddin:** Will the Minister of Transport be pleased to refer to the reply given to Starred Question No. 1345 on the 11th April, 1956 and state;

(a) whether the investigation has been completed into the possibility of linking the Buckingham Canal with the Madras Harbour; and

(b) if so, the result thereof?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b) Not yet, Sir.

Tea Workers in Tripura (Bonus)

*970. **Shri Biren Dutt:** Will the Minister of Labour be pleased to state:

(a) whether the bonus decided to be given to the Tea-garden labourers has been given to the Tea workers of Tripura;

(b) if so, what amount has been paid to each worker and in how many gardens it has been given; and

(c) if not, the step Government propose to take in the matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) to (c). The Government of Tripura has been requested to furnish the required information. It will be laid on the Table of the Lok Sabha in due course.

Railway Corruption Enquiry Committee

*971. { **Thakur Jugal Kishore Sinha :**
Shri Asthana:
Babu Ramnarayan Singh:
Shri Deogam:

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 792 on the 19th March, 1956 and state the steps that have been taken so far for implementation of the remaining recommendations of the Railway Corruption Enquiry Committee?

The Deputy Minister of Railways and Transport (Shri Alagesan): A statement is laid on the Table of the House. [See Appendix VI, annexure No. 8].

Employment Exchanges

*972. **Shri N. B. Chowdhury:** Will the Minister of Labour be pleased to state:

(a) the number of Employment Exchanges that are proposed to be handed over to the State Governments;

(b) what portion of the expenditure in respect of the Exchanges handed over will be borne by the Union Government; and

(c) whether any guarantee has been given to the present employees of the Exchanges that such transfer of authority would not affect their emoluments?

The Deputy Minister of Labour
(Shri Abid Ali): (a) 137.

(b) 60%.

(c) It has been proposed to the State Governments that they should take steps to protect the existing emoluments of the staff, where necessary, by treating a part of their pay as personal pay.

Indian Labour Conference

*973. **Shri T. B. Vittal Rao:** Will the Minister of Labour be pleased to state:

(a) the reasons for the delay in convening the 15th Session of the Indian Labour Conference;

(b) when it is likely to be held;

(c) whether the subjects to be included in the agenda have been finalised; and

(d) if so, what are the subjects?

The Deputy Minister of Labour
(Shri Abid Ali): (a) and (b). The last Session of the Indian Labour Conference was held in 1955. The Conference is generally held once a year and the next session is proposed to be held in November, 1956.

(c) and (d). Not yet; the concerned interests are being consulted.

India-Burma Shipping Service

*974. { **Shri D. C. Sharma :**
Sardar Akarपुरi :

Will the Minister of Transport be pleased to refer to the reply given to Starred Question No. 390 on the 1st March, 1956 and state the present position in regard to the India-Burma Shipping Service?

The Deputy Minister of Railways and Transport (Shri Alagesan): Messrs. Scindia Steam Navigation Company Ltd., Bombay, have agreed to resume the service with their M. V. "Somnath" towards the end of this month. The vessel will however ply during the fair season from September to December, 1956.

As regards long-term arrangements, it has been decided that the Eastern Shipping Corporation. (Limited), Bombay should acquire a suitable vessel for regular employment in this run. The Corporation have already placed an order with the Hindustan Shipyard Ltd., Visakhapatnam for the construction of a suitable vessel and are also considering the possibility of acquiring a suitable second-hand vessel, pending the delivery of the new vessel.

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Training in Dairy Service

*975. **Shri Madiah Gowda:** Will the Minister of Food and Agriculture be pleased to state:

(a) how many students are trained in Dairy Science every year and what facilities are created for such training;

(b) whether it is contemplated to start a degree course in Dairy Science; and

(c) if so, when it will come into effect and at what cost?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (c). A statement is laid on the table of the Lok Sabha. [See Appendix VI, annexure No 9].

Agricultural Museum

*976. { **Shri Ram Krishan :**
Shri Bhakt Darshan :

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 1646 on the 2nd May, 1956 and state:

(a) whether the details regarding location etc. of Agricultural Museum have since been finalised; and

(b) if so, the details thereof?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A tentative scheme has been prepared for the establishment of an Agricultural Museum at Delhi. But further action has been held up as financial resources necessary for the Scheme have not yet been assured for inclusion in the Second Five Year Plan.

(b) The details of the scheme will be worked out only after the scheme has been accepted in principle, for inclusion in the Plan.

State Farm

*977. **Shri Jhulan Sinha:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 1372 on the 11th April, 1956 and state the present position with regard to the starting of the State farm with the aid of Russian agricultural machinery and equipment?

The Minister of Food and Agriculture (Shri A. P. Jain): Out of the total area of 30,670 acres earmarked for this farm the State Government have already delivered possession of 14,600 acres. It has been decided to start the farm immediately and an area of about 4,000 acres will be brought under cultivation during the coming Rabi season. The necessary equipment is already on the move to the farm site and it is hoped that the actual cultivation of the land will commence on 15th August 1956.